

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

CP (IB) No. 96/Chd/Hry/2022

IN THE MATTER OF
Swastik Petrochem

...Petitioner-Operational Creditor

Versus

Sunmaya Construction Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 15.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.07.2024.

Sd/-
Court Officer